

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No. 147 of 2017 (SZ)

Applicant(s)

Respondent(s)

M/s.Arul Murugan Dyeing Works
Rep. by its Proprietor Mr.D.Mahendra
No.12, Second Cross, 2nd Main,
Vinayaka Nagar,
Adugodi Post, Bangalore 560030

The Member Secretary,
Karnataka State Pollution Control Board
Parisara Bhavana, 1st to 5th Floor,
49, Church Street, Bangalore.

Legal Practitioners for Applicant(s)

Legal Practitioners for Respondents

M/s.V.Suthakar, K.S.Viswanathan,
N.Ananthakavitha, T.Hemalatha,& M.Gopi

M/s.M.R.Gokul Krishnan

Note of the Registry	Orders of the Tribunal
Item No.10	<p>Date: 9th October, 2017</p> <p>Post this application on 16.10.2017</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>